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Telecom Regulatory Authority of India

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TRAI permits provision of SMS by Basic Service Operators

The permissibility of Short Messaging Services (SMS) by Basic Service Licensees has been under the consideration of the Authority.

As per the Basic Service Licence condition, the service covers collection, carriage, transmission and delivery of voice or non-voice messages over Licensee's PSTN in the service areas and includes provision of all types of services except those which require a separate Licence.

The Authority having considered the terms & conditions of the licence, the existing International practices etc. has decided that SMS could be provided by basic service licensees, and has informed all Basic Service Operators on 29.7.2003.